

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CP 02/17	Hearing	241 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Ors.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Gaurav Joshi (Senior Advocate)	(Petitioner)	Respondent)	
Ashish Gupta	- for Petitioner		Ashish
Rohan Batra			Rohan
FROM Shendul Amarchand Mangaldas & Co.			
Aika Tsipathi			
Tanya John	- for Petitioner		
9739382516			
VINAY KUMAR DESAI	- For Respondent-no 3		
UDAYA HALLA, SENIOR ADVOCATE			
VINEK HALLA			
NAMAN THAKUR			
	For Respondent		
	Nos. 2, 5, 7, 8		

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondents reported that he has already filed objections. Petitioner's counsel requested time to file rejoinder. He is granted three weeks' time to file rejoinder and serve copy of rejoinder on the counsel for respondents and list the matter on 19.04.2017.

The counsel for respondents informed that the petition is barred by limitation and he will submit his arguments on the maintainability of this application on the points of limitation.

List the matter for hearing both sides on 19.04.2017.

MEMBER (J)

MEMBER (T)